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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 631/2024, CRL.M.A. 21103/2024 & CRL.M.A. 21104/2024

UMAR KHALID

.....Appellant

Through: Mr. Trideep Pais, Senior Advocate

with Ms. Sanya Kumar, Mr. Sahil

Ghai, Mr. Sai Vinod, Advocates.

(M: 9818335779)

versus

STATE (GOVT OF NCT OF DELHI) .....Respondent

Through: Mr. Amit Prasad, SPP for State with

Ms. Ruchika Pradad, Mr. Ayodhya Prasad, Ms. Chanya Jaitly & Ms. Kavya Agarwal, Advocates with Insp. Sushil Kumar, P.S. Special Cell, Lodhi

Colony.

CORAM: JUSTICE PRATHIBA M. SINGH JUSTICE AMIT SHARMA

**ORDER 22.07.2024** 

- 1. This hearing has been done through hybrid mode.
- 2. Subject to orders of Hon'ble the Acting Chief Justice, list this matter before another Bench, of which one of us (Hon'ble Justice Mr. Amit Sharma) is not a member, on 24<sup>th</sup> July, 2024, alongwith all connected matters.

PRATHIBA M. SINGH, J.

AMIT SHARMA, J.

JULY 22, 2024/bsr